



The Bihar Gazette

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28 AASHWIN 1938(S)
(NO.PATNA 917) PATNA, THURSDAY, 20TH OCTOBER 2016

PATNA HIGH COURT

NOTIFICATION

The 19th October 2016

No. Misc-02-2015-450R/Rules Deptt.—In exercise of the powers conferred by Clause(2) of Article 229 of the Constitution of India, the Chief Justice of the High Court of Judicature at Patna makes the following amendment in the Patna High Court Officers and Staff (Condition of Service and Conduct) Rules, 1997.

1. *Short title and commencement*—(i) These Rule shall be called the Patna High Court Officers and Staff (Condition of Service and Conduct) (Amendment) Rules, 2016.

(ii) It shall come into force with immediate effect and shall apply to all such vacancies accrued before and after the amendment.

2. In furtherance of Notification dated 5th October, 2015 the existing Rule 7 (4) (ii) of the Patna High Court Officers and Staff (Condition of Service and Conduct) Rules, 1997, is amended as follows:-

Sl.No.	Existing	The proviso so amended shall be read as follows. Minimum qualification
4.	(ii) 25% vacancies in a calendar year by promotion from Cashier, Assistant Cashier, Court Officer, Assistant Court Officer, Typists, Junior Selection Grade Typists (Both General Department and Copying Department) Ex-cadre Assistants,	(ii) 25% vacancies in a calendar year by promotion from Cashier, Assistant Cashier, Assistant Court Officer, Typists, Junior Selection Grade Typists (Both General Department and Copying Department), Ex-cadre Assistants, Pass Distributor, Junior Selection Grade,

Sl.No.	Existing	The proviso so amended shall be read as follows. Minimum qualification
	<p>Pass Distributor, Junior Selection Grade Record Supplier, Record Supplier, Treasury Sarkar, Data Operators, PBX Operators, and other employees holding other Class III posts with higher scale of pay if they forgo the claim of higher scale on appointment to the post of Assistant; on the basis of seniority and/or limited competitive test as may be prescribed.</p> <p>Provided that the candidates shall be eligible for appointment after completing #two years of continuous satisfactory service. (# Vide C.S. No.156 through Notification No.309 dated 20.7.2016.)</p>	<p>Record Supplier, Treasury Sarkar, Data Operators and PBX Operators, Staff Car Driver, Daftary and other employees holding other Class III posts having lesser scale of pay than that of Assistant or with higher scale of pay if they forgo the claim of higher scale on appointment to the post of Assistant; on the basis of seniority and/or limited competitive test as may be prescribed.</p> <p>Provided that the candidates shall be eligible for appointment after completing #two years of continuous satisfactory service. (#Vide C.S. No.156 through Notification No.309 dated 20.7.2016.)</p>

By Order of the Court,
VINOD KUMAR SINHA,
Registrar General.

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